

GOVERNMENT OF MEGHALAYA
OFFICE OF THE DISTRICT MAGISTRATE : : EAST KHASI HILLS DISTRICT
::: SHILLONG ::::

CURFEW ORDER UNDER SECTION 144 Cr. P.C.

(No. C&S.3/2009/PT.II/235, Dated Shillong, the 11th July, 2020)

Whereas, in view of the prevailing situation concerning COVID - 19 pandemic in the District, state, country and globally;

Whereas, to put in place preventive and mitigation measures, to identify and take more stringent steps including rigorous contact tracing, testing, quarantine and isolation and any other forms of containment in the interest of health of general public against any possible spread of COVID-19 in Shillong and East Khasi Hills District, by way of ensuring due compliance and observance of strict norms and protocols of the Advisories and SOPs issued by Government of Meghalaya in the Health & Family Welfare Department;

Now, therefore, I Smti. M. War Nongbri, IAS, District Magistrate, East Khasi Hills District, Shillong in exercise of the powers conferred upon me under section 144 Cr. P.C. read together with Regulation 3 of the Meghalaya Epidemic Diseases, COVID-19 Regulations, 2020 do hereby promulgate **TOTAL CURFEW in all of SHILLONG AGGLOMERATION AND ITS ADJOINING AREAS with effect from 6:00 AM of the 13th of July, 2020 upto 06:00 AM of the 15th of July, 2020:-**

AREAS TO BE UNDER CURFEW:

1. Whole of Municipal Area
2. Whole of Cantonment Area
3. All Census towns areas under Mawlai Block
4. All Census towns areas under Mawpat Block
5. Areas under Myllem Block from Umshyrpi Bridge upto 7th Mile, Upper Shillong.
6. Madantring, Mawblei, Laitkor, Nongkseh, Umlyngka, Lawsohtun and Mawdiangdiang.

This Order will **Not** apply to: -

1. Police, Armed and Security Forces.
2. Medical Teams on duty and Hospitals.
3. Wholesale and Retail Pharmacies.
4. Fire & Emergency Service.
5. MeECL, NEEPCO & Power Grid.
6. Food and Civil Supply Department and FCI.
7. Public Works Department (PWD).
8. Public Health Engineering (PHE) Department.
9. Shillong Municipal Board.
10. Telecom, Communications & IT Services.



Contd to... pg 2/-

11. Press, Print & Electronic Media.
12. Petrol Pumps, Indian Oil Corporation (OIC) and L.P.G Deliveries.

Also, movement of vehicles carrying essential commodities, security forces, medical equipments & goods vehicles are also exempted. However, Drivers and attendants of the vehicles shall be subject to medical screening as per laid down protocols.


However, exemption granted to Official and Non-Official emergency/essential services, establishments and agencies above shall not extend to Ftr HQR BSF Campus, Umpling which is declared a containment area with its own separate measures listed in this Office Order No.DDMA.EKH/119/2020/113 Dated Shillong, the 9th July, 2020 (Annexure-I).

Curfew pass can be obtained via online application @www.eastkhasihills.gov.in.

In view of the urgency of the matter this Order has been made ex parte.

Given under my hand and seal this the 11th of July, 2020.





(M. War Nongbri, IAS)
District Magistrate,
East Khasi Hills District,
Shillong

Copy to :-

1. The Chief Secretary to the Govt. of Meghalaya, Shillong.
2. The Additional Chief Secretary to the Govt. of Meghalaya, Home (Police) Department, Shillong.
3. The Additional Chief Secretary to the Govt. of Meghalaya, Political Department, Shillong.
4. The Commissioner of Divisions for East/West/South West Khasi Hills/East/West Jaintia Hills & Ri Bhoi District, Meghalaya, Shillong.
5. The Commissioner & Secretary to the Govt. of Meghalaya, Health & Family Welfare Department, Meghalaya, Shillong.
6. Commissioner of Transport, Meghalaya, Shillong for information and necessary action.
7. The Superintendent of Police, East Khasi Hills District, Shillong for information and **to ensure strict enforcement of the Order above by all concerned.**
8. The Director, Information & Public Relation, Meghalaya for favour of giving wide publicity through Fixed Loud Speakers.
9. The Sub-Divisional Officers (C), Pynursla/Sohra Civil Sub Division, Pynursla/Sohra for information and necessary action.
10. The Additional Deputy Commissioner & CEO, DDMA, East Khasi Hills District, Shillong for information and necessary action.
11. All Block Development Officers/ Incident Commanders, East Khasi Hills for information and necessary action.
12. The District Medical & Health Officer, East Khasi Hills District, Shillong for information and necessary action.
13. The District Transport Officer, East Khasi Hills, Shillong for information and necessary action.
14. The Station Director, All India Radio, Shillong for announcement in the news bulletin in English & Khasi.
15. **The Essential Services listed as exempted from the Curfew Order above are to strictly limit their personnel on ground to the barest minimum.**




District Magistrate,
East Khasi Hills District,
Shillong.